

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate Debtor]

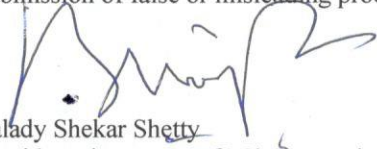
1.	NAME OF CORPORATE DEBTOR	INNNOVATIVE STUDIOS PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16-09-2003
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	COMPANIES ACT, 1956 ROC, BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U09213KA2003PTC032578
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	# 135, OUTER RING ROAD, VARTHUR ROAD, MARATHHALLI, BANGALORE SOUTH, KARNATAKA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	06-01-2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	07-01-2020 (order is made available on 09-01-02020)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BALADY SHEKAR SHETTY, E-98, 7A CROSS, MANYATA RESIDENCY, NAGAVARA, BANGALORE - 560 045 Email: bss.balady@gmail.com Mobile No.- 93424 82570 IBBI/IPA-002/IP-N00213/2017-2018/10665
9.	LAST DATE FOR SUBMISSION OF CLAIMS	08-02-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Bangalore Bench has ordered the commencement of liquidation of M/s Innovative Studios Pvt Ltd on 6th January, 2020 (order received on 9th January, 2020).

The stakeholders of M/s Innovative Studios Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 8th February, 2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Balady Shekar Shetty
Liquidator in respect of M/s Innovative Studios Pvt Ltd
Bangalore
09-01-2020

